## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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C.P No. 154/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

M/s. Jhaveri Flexo India Limited

SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

67 Mayor shetty Advocates for zill shah the Petitioner

Assolution

## ORDER CP 154/61(1)(b)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 14.8.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sci/-B.S.V. PRAKASH KUMAR

Member (Judicial)